

Title: Regarding passing of the Semiconductor Integrated Circuits Lay-out-Design Bill, 2000 by the Rajya Sabha at its sitting held on 18th August, 2000.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 18th of August, 2000, agreed to the following amendment made by the Lok Sabha at its sitting held on the 16th August, 2000, in the Semiconductor Integrated Circuits Layout-Design Bill, 2000:-

CLAUSE 2

Page 3, line 7, -

for "'Vice-Chairman" means the Vice-Chairman'

substitute "'Vice-Chairperson" means the Vice-Chairperson"
